## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

CP/CA No. 114/2007

## IN THE MATTER OF:

Mrs. Sonia Khosla

APPLICANT / PETITIONER

Vs

Montreaux Resorts Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 241 & 244

Order delivered on 11.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the RESPONDENT No. 5

For the APPLICANT / PETITIONER

:- Mr. Rishi Sood, Advocate

For the RESPONDENT No. 2, 4, 6 & 8 :- Mr. Ananel Mohan Mishra, Advocate

## ORDER

None appears for the petitioner, which was the case even in relation to the earlier hearing. Learned Counsel for the Respondent is present and represents the review application filed is pending before the Hon'ble National Company Law Appellate Tribunal and which has a bearing on the Company Petition listed before the Tribunal. Taking into consideration the said representation the petition is adjourned to 7th November 2017.

> (R. VARADHARAJAN) MEMBER (JUDICIAL)